

(16)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.527/2001

New Delhi this the 29th day of January, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri S.A.T.Rizvi, Member (A)

R.S.Yadav,
S/O Late M.S.Yadav,
Accountant,
Delhi Area Station Canteen,
Sector-37, NOIDA,
R/O H.No. 654, Sector-37,
NOIDA

..Applicant

(By Advocate Capt.S.D.Katuria)

VERSUS

1. Union of India, through
Secretary,
Ministry of Defence, New Delhi.
2. General Officer Commanding,
Headquarters Delhi Area,
Delhi Cantonment.

..Respondents

(By Advocate Shri S.K.Gupta)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)

Learned counsel for the applicant seeks permission
to withdraw this OA with liberty to proceed further in
the matter.

2. Noting the above submissions, the OA is
dismissed as withdrawn, with liberty to the applicant to
proceed in the matter in accordance with law, if so
advised. No costs.

sk
(S.A.T. Rizvi)

Member(A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)

Vice Chairman (J)

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